



**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No. 1611/2020

Today this the 26th day of October, 2020

Through video conferencing

**Hon'ble Mr. Pradeep Kumar, Member (A)
Hon'ble Mr. R. N. Singh, Member (J)**

Sujan Singh
S/o Shri Kapoor Singh,
Vill. Kalottada,
PO Sohlee
Teh. Buhana, Distt. Jhunjhunu,
Rajasthan

... Applicant
(By Advocate: Ms. Neelima Rathore)

Versus

1. Union of India through the Chairman,
Railway Board, Ministry of Railway, Rail Bhawan,
New Delhi-110001
2. Directorate General, Railway Protection Force,
Railway Board, Ministry of Railway, Rail Bhawan,
New Delhi-110001
3. The Chief Security Commissioner, Northern Railway,
HQ
Baroda House, New Delhi-110001
4. The Chief Security Commissioner,
Railway Protection Special Force & Nodal
Coordination CSC,
Force Head Quarter, Daya Basti, New Delhi.

.. Respondents
(By Advocate: Mr Krishan Kant Sharma)

ORDER (ORAL)



Hon'ble Mr. R. N. Singh, Member (J):

After arguing for some time, learned counsel for the applicant seeks permission to withdraw the present OA with liberty to the applicant to avail remedies in accordance with law. Permission is granted.

2. OA stands dismissed as withdrawn with liberty as aforesaid. No costs.

**(R. N. Singh)
Member (J)**

**(Pradeep Kumar)
Member (A)**

/ravi/anjali/neetu/akshaya27oct/